

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2536
TO BE ANSWERED ON 2ND AUGUST, 2016
IRREGULARITIES IN SUGAR PROCUREMENT

2536. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of sugar production and procurement during the last two years;
- (b) whether any complaint of irregularity in procurement of sugar in Gujarat has been received; and
- (c) if so, the details thereof and the steps taken to check such irregularities?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): The production of sugar in the country during the last two sugar seasons 2013-14 and 2014-15 (October-September) has been 245.54 Lac Tons and 284.63 Lac Tons respectively. The Central Government does not procure and maintain stock of sugar. After de-regulation of sugar sector in April, 2013, State Governments are procuring sugar from open market for distribution under Public Distribution System (PDS).

(b): No, Madam.

(c): Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF
THE LOK SABHA STARRED QUESTION DY. NO.* DUE FOR
ANSWER ON 19.07.2016 IN THE LOK SABHA